

Statement of Immovable Property Return for the year 2012 (as on 01.01.2013)

Service: I.C.L.S. (Indian Corporate Law Service)

Name of Officer (in full): B. C. Meena

Designation: Official Liquidator, Ahmedabad

Date of Birth: 25th July, 1955

Ministry/Department/Office: Ministry of Corporate Affairs

Grade Pay: Rs. 8700/-

Present Pay: Rs. 41,690/- + 8,700/- = Rs. 50,390/-

Name of district sub-division, Taluka and Village in which property is situated	Name and details of property- housing, lands and other buildings.	Cost of construction / acquisition including land in case of house and year when purchased.	*Present Value	If not in own name, state in whose name held and his/her relationship to the Government servant.	How acquired- whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	Annual Income from the house property.
(1)	(2)	(3)	(4)	(5)	(6)	(7)
Jaipur (Rajasthan)	Part of the Agricultural Land with house approx. 10-12 bigha and a house on Kucha Uppad land in Beria. One two room flat has been booked at Noida.	NA Flat booked in 2010-2011	Approx. 20 Lacs Per Bigha	Share of Fore - Father's Property	By Inheritance	Approx. 2 Lacs Per Annum

Signature: _____

Name: B. C. Meena

Date: 10.01.2013

Place: Ahmedabad

NOTES:

- 1) *In case where it is possible to access the value accurately the approximately value in relation to present conditions may be indicated.
- 2) **Includes short term lease also.
- 3) The declaration form is required to be filled in and submitted every member of Class I and Class II (Group A & Group B) services under Rule 15(3) of the Services (Conduct) Rules, 1955, [now rule 18(1) of the Code (Conduct Rules, 1964] on the first appointment to the service and thereafter at the interval of months, giving particulars of all immovable property owned, acquired or inherited by him or held by him or held by him on lease or mortgage, either in his name or in the name of any other person dependent on Government servant.
- 4) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
- 5) The columns should be filled up neatly in capital letters.